

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE No.70 (RE-2008)/2004-09

New Delhi, Dated the 29th August, 2008

In exercise of the powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes following correction in Public Notice No. 57 (RE-2008)/ 2004-09 dated 01.08.2008:-

The words “ to EOU/SEZ Units” and Chapter “7” appearing in 5th and 6th line may be treated as deleted ab-initio.

2. This issues in the public interest.

Sd/-
(R. S. Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

£ÉÉ®iÉ BÉEä ®ÉVÉ {ÉjÉ +É°ÉÉvÉÉ®hÉ £ÉÉMÉ-1, JÉhb-1 àÉå |ÉBÉEÉ¶ÉxÉÉlÉÇ

£ÉÉ®iÉ °É®BÉEÉ®
'ÉÉÉÊhÉVªÉ A'ÉÆ =tÉÉäMÉ àÉÆjÉÉãÉªÉ
'ÉÉÉÊhÉVªÉ ÉÊ'É£ÉÉMÉ
ÉÊ'Énä¶É BªÉÉ {ÉÉ® àÉcÉÉÊxÉnä¶ÉÉãÉªÉ

°ÉÉ'ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 70 (+ÉÉ®.<Ç-2008)/2004-2009
xÉ<Ç ÉÊnäãÉÉÒ, ÉÊnxÉÉÆBÉE& 29 +ÉMÉ°iÉ, 2008

ÉÊ'Énä¶É BªÉÉ {ÉÉ® xÉÉÒÉÊiÉ, 2004-2009 BÉEä {Éè®ÉOÉÉ {ÉÉ 2.4 BÉEä iÉciÉ |ÉnkÉ ¶ÉÉÎBÉDiÉªÉÉå BÉEÉ |
ÉªÉÉäMÉ BÉE®iÉä cÖA àÉcÉÉÊxÉnä¶ÉBÉE, ÉÊ'Énä¶É BªÉÉ {ÉÉ®, °ÉÉ'ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 57
(+ÉÉ®.<Ç-2008)/2004-2009 ÉÊnxÉÉÆBÉE 01-08-2008 àÉå AiÉnÂuÉ®É, ÉÉxÉàxÉÉÊãÉÉÊJÉiÉ °ÉÆ¶ÉÉävÉxÉ
BÉE®iÉä cé-

5'ÉÉÓ +ÉÉè® 6~ÉÒ ãÉÉ<xÉ àÉå +ÉÉxÉä 'ÉÉãÉä ¶ÉçnÉå " <Ç+ÉÉäªÉÝ/A°É<ÇVÉäb ªÉÝÉÊxÉjÉå BÉEÉä"
+ÉÉè® +ÉvªÉÉªÉ ' 7' BÉEÉä |ÉÉ®à£É °Éä cjÉªÉÉ MÉªÉÉ àÉÉxÉ ÉÊãÉªÉ VÉÉA*

2. <°Éä ãÉÉäBÉEÉÊciÉ àÉå VÉÉ®ÉÒ ÉÊBÉEªÉÉ VÉÉiÉÉ cè *

(+ÉÉ®.A°É. MÉÖVÉ®ÉãÉ)

àÉcÉÉÊxÉnä¶ÉBÉE, ÉÊ'Énä¶É BªÉÉ {ÉÉ® A'ÉÆ
{ÉnäxÉ +É {É® °ÉÉÊSÉ'É, £ÉÉ®iÉ °É®BÉEÉ®

({ÉÉÉ.°ÉÆ. 15/AAàÉ08-09/bÉÒϣÉÉÒBÉEä °ÉääÉ °Éä VÉE®ÉÒ)

-